

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Disposed matter

For orders on Memo -
copy not served.

DJ
28/9/01

Bench

Free copies of order
dt. 1.10.2001 issued to
counsel for both sides.

DJ
1/10/01

Ave
S.O (T)

Disposed matter

M.A. 862/2001 for
appropriate orders -
Copy not served.

DJ
10/10/01

Bench

Order dated 1.10.2001

This O.A. was disposed of in
order dated 20.9.2001. In para-1
of the order it has been mentioned
that M.A. 769/01 praying for
deleting Pr. 1, i.e. secretary, Ministry
of Railways from the cause title,
would be disposed of along with
O.A. Inadvertently no order has been
passed on this M.A. Heard both
sides. M.A. 769/01 is allowed. Pr. 1 be
deleted from the record. M.A. 769/01
is disposed of accordingly.

Hand over copies of order to
both sides.

V. J. Singh
Vice-Chairman
Member (S)

Order dt. 11.10.2001

Learned Counsel for the
Petitioner who has filed MA 862/2001
is absent. In view of this
~~adjourned to~~ adjourned to be taken
up as and when moved by the
petitioner. Copy of M.A. be served
on the Additional standing Counsel
in the meantime.

V. J. Singh
Vice-Chairman
Member (Judicial)